

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: J.M.L Marketings Private Limited Date of Commencement of Liquidation: 26-05-2023; List of Stakeholders as on Date: 07-03-2024; Name of IP: Mr. Madan Mohan Dhupar; Process Number: 1; Last 5 digit of registration number: 12768

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---|----------------------------|--------------|----------------------------|--------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | | | | | | | | NA |
| 2 | Liquidation costs incurred till date | | | | | | | | NA |
| 3 | Secured financial creditors | 4 | 1044679501 | 4 | 1043350418 | | | 1329083 | Annexure 3 |
| 4 | Unsecured financial creditors | 2 | 246698755 | 2 | 145270697 | | | 101428058 | Annexure 4 |
| 5 | Operational creditors (Workmen) | | | | | | | | NA |
| 6 | Operational creditors (Employees) | | | | | | | | NA |
| 7 | Operational creditors (Government Dues) | 1 | 5431 | 1 | 5431 | | | | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | | | | | | | | NA |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | | | | | | | | NA |
| Total | | 7 | 1291383687 | 7 | 1188626546 | | | 102757141 | |